

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 6(ND)17
CA. NO.

CORAM:



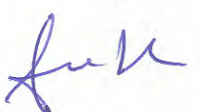
PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2017

NAME OF THE COMPANY: M/s. Mr. Brijesh Uppal V/s. M/s. Tryambakam Logistic Pvt. Ltd. & Ors.

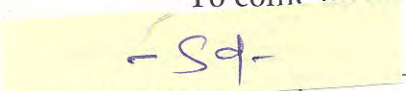
SECTION OF THE COMPANIES ACT: 241/242

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
5	1	Amf to chs. adwale		
	NITIN MITTAL	ADVOCATE	RGSP	
	Anand Singh	Advocate	Adwale	

ORDER

Mr. Nitin has put an appearance on behalf of the respondents. He undertakes to file his Power of Attorney alongwith the reply within 10 days.

To come up on 01.03.2017.


(S.K. Mohapatra)
Member Technical


(Ina Malhotra)
Member Judicial